APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7th Floor, SCOPE Complex, Lodhi Road New Delhi – 110003

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CIRCULAR

Date: 13.04.2023

Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) vide O.M. No. 12/4/2020-JCA dated 11th April, 2023 has declared 14th April, 2023 (Friday), as a closed holiday on account of the Birthday of Dr. B. R. Ambedkar for all Central Government Offices including Industrial Establishments throughout India.

Accordingly, Hon'ble Chairperson has ordered that Appellate Tribunal for Electricity (APTEL) shall remain closed on account of Dr. B. R. Ambedkar birthday on 14 April, 2023 (Friday).

As per oral directions of Hon'ble Chairperson, the next date of hearing for the matters posted before Hon'ble Bench on 14.04.2023 shall be on 21.04.2023. All the advocates be informed accordingly.

It is also informed that all the matters listed before Registrar Court on 14.04.2023 shall be listed on 24.04.2023.

(Registrar)

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- 1. The Director, Administration Section
- 2. All the Notice Boards of the Tribunal
- 3. All the PPS/PS to Hon'ble Chairperson, Members for submission of this Office Circular before the Hon'ble Chairperson, Members for information.
- 4. Bar Room of APTEL
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